



**INTELLECTUAL
PROPERTY INDIA**

एकस्य / PATENTS / अमिकल्प / DESIGNS/
व्यापार चिन्ह / TRADE MARKS
भौगोलिक उपदर्शन / GEOGRAPHICAL INDICATIONS



भारत सरकार
GOVERNMENT OF INDIA

भारत सरकार
व्यापार चिन्ह रजिस्ट्रार
बौद्धिक सम्पदा भवन, जी एस टी रोड
गिन्दी, चैन्नई . 600032

GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
Intellectual Property Building, G.S.T Road,
Guindy, Chennai - 600032

DATE: 04-11-2025

Opposition Hearing Adjournment Notice

The Opposition Hearing posted before **Mr. Venkatesan Rajamani, Assistant Registrar of Trade Mark, GI &CR Trade Mark Registry, Chennai** in contested (opposition) matters on **10.11.2025** to **12.11.2025** stands adjourned due to administrative reasons. The next date of hearing would be intimated soon.

The list of matters adjourned with is as follows:

S.No.	App. No.	Opp. No.	Hearing Date
1	1906579	798839	10.11.2025
2	1412073	798932	10.11.2025
3	4434497	1053647	10.11.2025
4	4882374	1107787	10.11.2025
5	1665758	796949	10.11.2025
6	2399738	921477	10.11.2025
7	4385138	1182247	11.11.2025
8	4385131	1182246	11.11.2025
9	4385128	1182250	11.11.2025

10	4385136	1182248	11.11.2025
11	2233756	800769	11.11.2025
12	5252577	1224383	11.11.2025
13	2169709	797078	11.11.2025
14	2307971	802186	12.11.2025
15	2307967	802189	12.11.2025
16	5832194	1236167	12.11.2025
17	1713091	800369	12.11.2025
18	1870255	798781	12.11.2025
19	2033229	798778	12.11.2025
20	1835111	797856	12.11.2025



Handwritten signature and initials in blue ink.

Section In-charge, Opposition Section